

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Mentioning Item
33/252/ND/2020**

IN THE MATTER OF:

Income Tax Officer, Ward 22(4), New Delhi

...APPELLANT

Vs.

ROC (M/s. Satkar Container Transportation Pvt. Ltd.)

...RESPONDENT

Section

Under Section 252

**Order delivered on 31.03.2021
(Virtual Hearing/Physical Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the ROC

For the Income Tax Department

:

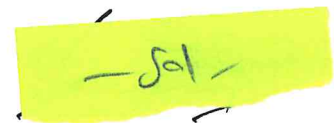
**:Mr. Puneet Rai, Senior Standing
Counsel.**

ORDER

Mr. Puneet Rai, Sr. St. Counsel for the Income Tax Department has appeared and made a mention that Appeal No. 33/252/ND/2020 has not been listed after 5th March, 2020 and prayed for early listing of the said appeal. Therefore, Court Officer may verify the records and take steps for early listing on or before 5th April, 2021. Post the matter to **5th April, 2021.**



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Annu)